

Shri Dhusiya: Was any Railway official ever involved in the detection of such cases?

Shri Satish Chandra: I have no information.

Shri Venkataraman: Is it a fact that the cross bars provided for the upper class passengers do not sufficiently bar others from entering the compartments?

Shri Satish Chandra: They do provide adequate protection so long as they are not criminally tempered.

MURDER OF SHRI ABDUL ALI IN THE FRONTIER MAIL

*816. **Shri Dhusiya:** (a) Will the Minister of Railways be pleased to state whether it is a fact that any person named Shri Abdul Ali was discovered dead in the lavatory of a first class compartment of the Frontier Mail at Delhi junction in the fourth week of February, 1952?

(b) What was the time when that train arrived at Delhi Junction and after how many hours the corpse was found?

(c) Did the Railway Police make any search of the person, if so, what papers and money were found?

(d) Has any arrest been made so far in that connection?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes.

(b) The train arrived at Delhi Junction at about 19-45 hours and the body was found sometime between 20 and 20-10 hours.

(c) Yes. No money was found, but certain papers and articles, a list of which is placed on the Table of the House, were found with the deceased. [See Appendix IV, annexure No. 37.]

(d) No.

Mr. Speaker: Next question.

Shri B. Shiva Rao: 817.

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Perhaps question No. 826 may also be taken up along with this. They are on the same topic, fisheries.

Mr. Speaker: Yes; 817 and 826.

FISHERIES

*817. **Shri B. Shiva Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of fish caught in India during the years 1949-50, 1950-51 and 1951-52;

(b) whether there are any schemes for the development of deep seas fisheries;

(c) what facilities are proposed to be given for the transport of fish from the coasts to inland centres in the country; and

(d) whether there are any proposals for the establishment of a canning industry to deal with fish which is not immediately consumed?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Computed figures of total landings of marine fish plus marketable surplus of inland catch of fish are as follows:—

1949—5,49,307 tons.

1950—7,98,938 tons.

1951—7,34,278 tons.

(b) Yes; a statement of such schemes is placed on the Table of the House. [See Appendix IV, annexure No. 38.]

(c) It is primarily a function of the State Governments to provide facilities for transport of fish from the sea coast to inland centres. The Government of India have, however, helped in the matter by providing the following facilities:—

(1) Reduced rates for fish packages on most Indian Railways.

(2) Financial assistance of Rs. 29,158 for a Grow More Food Scheme for providing motor transport facilities to the Government of Madras during 1950-51.

In the scheme for the Expansion and Modernisation of Marine Fisheries under the Technical Co-operation Programme between the Government of India and the U.S.A., it is also proposed to provide for facilities for the quick transport of fish from the coastal areas to inland centres.

(d) No.

FISHERIES (SUBSIDY)

*826. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any amount by way of subsidy is given to States to improve Fisheries in the States;

(b) if so, what is the amount given for each State for the year 1951-52; and

(c) if no amount is given to Mysore, the reason for the same?